

WINTER INTERNSHIP PROGRAMME - 2017 (19TH DECEMBER, 2017 TO 17TH JANUARY, 2018)

The Commission had organized Winter Internship Programme 2017 from 19.12.2017 to 17.01.2018. A total number of 47 (23 girls and 24 Boys) Interns from 15 States/UTs have participated in the four week's Internship Programme. Out of 47 interns, 30 were the Law students, and 17 were the Postgraduate students of different discipline of social sciences.

The Internship programme covered 69 sessions on various human rights related issues including various activities such as Project/Research work, Book Review, State Report, Scrutiny of Law Division's Report Case Files (21 files per Intern), Outside Field Visits to i/ District Jail Ghaziabad, Uttar Pradesh on 01.01.2018, ii/ Central Jail, Mandoli, Delhi on 09.01.2018, and iii/ visits to 05 different police stations in Delhi on 05.01.2018 (namely *PS Kalkaji, PS Malviya Nagar, PS Shakarpur, PS Subhash Place, and PS Kirti Nagar*) and internal visits to Law Division and Investigation Division of the NHRC.

During the period, 30 speakers were invited for lectures on following topics:

1. *PHR Act, 1993 - Role & functions of NHRC in protection & promotion of Human Rights --Dr. Sanjay Dubey, Director (Admn.) & Sh. Srinivasa Kammath, Deputy Registrar (Law), NHRC*
2. *Functioning of Law Division, NHRC - Sh. Sunil Arora, Joint Registrar (Law), NHRC*
3. *Functioning of I& PR Division, NHRC & Role of Media in Protecting Human Rights- Sh. J. K. Srivastava, DD (M&C), NHRC*
4. *Complaint Management System of NHRC -Sh. Sanjeev Sharma, SSA, NHRC*
5. *Functioning of Investigation Division, NHRC -Ms. Sumedha Dwevedi, SSP (Inv. Div.), NHRC*
6. *Growth of Human Rights- Dr. Ranjit Singh, Joint Secy., (P & A), NHRC*
7. *Human Rights: Concepts & Precepts - Dr. Sanjay Dubey Director (Admn.), NHRC*
8. *Role of RTI and Human Rights - Sh. Sanjay Kumar, US(Estt.), NHRC*
9. *Emerging Dimensions of Human Rights: Issues & Challenges -- Dr. Ranjit Singh, Joint Secy. (P&A), NHRC*
10. *Natural Disaster & Human Rights - Prof. V.K. Sharma, IIPA, New Delhi*
11. *Functioning of PRP&P Division, NHRC- Dr. M.D.S. Tyagi -- Jt. Dir. (Resc.), NHRC*
12. *Child Rights -Ms. Bharti Ali, Member, NGO Core Grp. NHRC*
13. *Prison Reforms (Tihar Central Jail) & Human Rights: -- Sh. Sunil Gupta, Former Law Officer, Tihar Jail, Delhi*
14. *Juvenile Justice System & Human Rights- Ms. Jyoti Mathur, Kailash Satyarthi Children Foundation, New Delhi*
15. *Implementation of Human Rights Law - Sh. V.K. Singh, Asst. Professor, Indian Society of International Law, New Delhi*
16. *Mental Health & Human Rights - Dr. L.D. Mishra, Former Special Rapptr. NHRC*
17. *Women Trafficking - Ms. Sunila Singh, Regional Coordination, AiNNI Process, New Delhi*
18. *Police and Human Rights: Need of Reforms - Sh. Chaman Lal, Former Spl. Rapptr. NHRC*
19. *Swachh Bharat Abhiyan & Human Rights - Dr. Lalit Kumar, Sulabh International, New Delhi*

20. *Right to Health : Smt. S. Jalaja, Special. Rappr. NHRC*
21. *Status of Prisoner Rights – Sh. Chaman Lal, Former Spl. Rappr. NHRC*
22. *Human Rights of Persons with Disability : National & International legal framework- Sh. P.K. Pincha, Spl. Rappr. NHRC*
23. *Manual Scavenging : A Stark Reality – Sh. Bezwarda Wilson, Safai Karamchari Andolan*
24. *Environment & Human Rights - Prof. V.K. Sharma, IIPA, New Delhi*
25. *Role of International Committee of Red Cross (ICRC) in Implementation of International Humanitarian Law (IHL) –Dr. Manoj Kumar Sinha, Director, ILI, New Delhi*
26. *Bonded Labour – Dr. L. D. Mishra, Former Special Rappr. NHRC*
27. *Persons affected with Leprosy & Human Rights – Dr. Vineeta Shanker, Exe. Director, Sasakawa, India Leprosy Foundation, New Delhi*
28. *Human Rights Issues of Elderly People – Sh. Mathew Cherian, Exe. Director, Helpage India, New Delhi*
29. *Role of Human Rights Defenders – Sh. Indrajeet Kumar, Assistant Registrar(Law), New Delhi*
30. *Armed Forces & Human Rights with Special reference to AFSPA – Sh. Sanjoy Hazarika, Director, Commonwealth Human Rights Initiative, New Delhi*

The Research Projects were prepared by the Interns under the supervision of Dr. Ranjit Singh, Joint Secretary (P&A) and Dr. Sanjay Dubey, Director (Admn.).

The topics of the Research Projects are as follows:

1. *NHRI Mechanism and Regional Arrangements of Human Rights,*
2. *Human and Child Trafficking- Human Rights Issues involved,*
3. *Human Rights of Interstate Migrant Workers & Minimum Wages Act,*
4. *India's International obligations under the Convention on the Elimination of all form of Discrimination Against Women (CEDAW) and their Implementation,*
5. *Health Entitlements and Delivery in Indian context: A Study on Public and Private Health Sector,*
6. *Protection against Violence and Discrimination based on Sexual Orientation and Gender Identity (LGBTI issues),*
7. *Situation of Human Rights in Asia with emphasis on SAARC Countries' and*
8. *Human Rights Defender - Shrinking Civil and Democratic Space in Society.*

All interns of the Winter Internship Programme 2017 were submitted the following reports under the supervision of Dr. Sanjay Dubey, Director (Admn.) :

1. Project Report (in Group)
2. Project Presentation (in Group)
3. Jail Reports - District Jail-Ghaziabad & Central Jail, Mandoli, Delhi
4. Police Stations Visit Report
5. Book Review Report
6. State Report regarding status of Human Rights of their respective State.

On evaluation of the reports/presentation, the following grading has been given to the Interns:

1/	Distinction	:	15 Interns
2/	Excellent	:	31 Interns
3/	Very Good	:	01 Intern

Further, as per the merit, three (03) Interns were selected as Best Interns Ist, IInd & IIIrd and prize money of Rs.6,000/-, Rs.5,000/- & Rs.4,000/-respectively, were given by the **Shri Ambuj Sharma (IAS), Secretary General, NHRC** during the Valedictory Function of the Winter Internship Programme 2017 on 17.01.2018.

The Winter Internship Programme, 2017 was coordinated by Dr. Sanjay Dubey, Director (Admn.), NHRC.